POST OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED, ("SEBI (SAST) REGULATIONS") FOR THE ATTENTION OF THE SHAREHOLDERS OF

MOSCHIP SEMICONDUCTOR TECHNOLOGY LIMITED

Reg. Office: Plot No. 83 & 84, 2nd Floor, Punnaiah Plaza, Road 2, Banjara Hills, Hyderabad, Telangana, 500034. Tel: 040-66229292; Fax: 040-66229393

OPEN OFFER FOR ACQUISITION OF UP TO 29,586,054 EQUITY SHARES OF RS. 2 EACH ("OFFER SHARES") OF MOSCHIP SEMICONDUCTOR TECHNOLOGY LIMITED ("TARGET COMPANY") TO THE SHAREHOLDERS OF THE TARGET COMPANY BY TECHWAVE PTE. LTD. ("ACQUIRER") TOGETHER WITH DAMODAR RAO GUMMADAPU ("PAC 1") AND K. RAMACHANDRA REDDY ("PAC 2") (COLLECTIVELY THE "PAC"), AS THE PERSONS ACTING IN CONCERT WITH THE ACQUIRER ("OFFER" / "OPEN OFFER").

This advertisement ("**Post-Offer Advertisement**") is being issued by **IIFL Holdings Limited** ("**Manager**"), for and on behalf of the Acquirer and the PAC in connection with the Offer, pursuant to Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**")

This Post-Offer Advertisement should be read in continuation of and in conjunction with the Public Announcement dated February 18, 2016 ("PA"), the Detailed Public Statement published on February 26, 2016 ("DPS"), the Letter of Offer dated May 11, 2016 ("LOF"/"Letter of Offer") and the Offer Opening Public Advertisement and Corrigendum to the DPS ("Pre-Offer Advertisement") dated May 20, 2016. The terms used but not defined in this Post-Offer Advertisement shall have the meanings assigned to such terms in the PA, the DPS, the Letter of Offer and the Pre-Offer Advertisement.

The DPS with respect to the Open Offer was published on February 26, 2016 in the following newspapers: (i) Business Standard, being an English national daily (All Editions), (ii) Business Standard, being a Hindi national daily (All Editions), (iii) Mumbai Tarun Bharat, being a Marathi daily (Mumbai Edition) and (iv) Andhra Bhoomi, being a Telugu daily (Hyderabad Edition). This Post-Offer Advertisement is being published in all the newspapers in which the DPS was published.

The shareholders of the Target Company are requested to kindly note the following information relating to the Offer:

Sl. No.	Particulars	Details			
1	Name of the Target Company	MosChip Semiconductor Technology Limited			
2	Name of the Acquirer and PAC(s)	Acquirer: Techwave Pte. Ltd PAC 1: Damodar Rao Gummadapu PAC 2: K. Ramachandra Reddy			
3	Name of the Manager to the Offer	IIFL Holdings Limited			
4	Name of the Registrar to the Offer	Karvy Computershare Private Limited			
5	Offer Details				
	a. Date of Opening of the Offer	Tuesday, May 24, 2016			
	b. Date of Closure of the Offer	Monday, June 06, 2016			
6	Date of payment of consideration	Friday, June 10, 2016			
7	Details of Acquisition	**Proposed in the Offer Document**		**Actuals**	
7.1	Offer Price (Rs.)	Rs. 7		Rs. 7	
7.2	Aggregate number of shares tendered	29,586,054		4,201	
7.3	Aggregate number of shares accepted	29,586,054		4,201	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (Rs.)	207,102,378		29,407	
7.5	Shareholding of the Acquirer and PAC before Agreements/Public Announcement	Acquirer – Nil PAC 1 – Nil PAC 2 - 3,050,037 (6.63%)		Acquirer – Nil PAC 1 – Nil PAC 2 - 3,050,037 (6.63%)	
7.6	Shares acquired by way of Agreements* • Number • % of Fully Diluted Equity Share Capital	**Acquirer** • 64,064,000 • 56.30%	**PAC 2** • 3,393,000 • 2.98%	**Acquirer** • 64,064,000 • 56.30%	**PAC 2** • 3,393,000 • 2.98%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital *	**Acquirer** • 29,586,054 • 26.00%		**Acquirer** • 4,201 • 0.004%	
7.8	Shares acquired after Detailed Public Statement @ * • Number of shares acquired • Price of the shares acquired • % of shares acquired	**Acquirer** • 64,064,000 • Rs. 5.41 • 56.30%	**PAC 2** • 3,393,000 • Rs. 5.41 • 2.98%	**Acquirer** • 64,064,000 • Rs. 5.41 • 56.30%	**PAC 2** • 3,393,000 • Rs. 5.41 • 2.98%
7.9	Post Offer share holding of Acquirer and PAC • Number • % of Fully Diluted Equity Share Capital *	**Acquirer** • 93,650,054 • 82.30%	**PAC 2** • 6,443,037 • 5.66%	**Acquirer** • 64,068,201 • 56.30%	**PAC 2** • 6,443,037 • 5.66%
7.10	Pre & Post Offer shareholding of the public • Number • % of Fully Diluted Equity Share Capital *	**Pre Offer** • 37,551,549 • 33.00%	**Post Offer** • 8,265,495 • 7.26%	**Pre Offer** • 37,551,549 • 33.00%	**Post Offer** • 37,847,348 • 33.26%

Notes

*: The percentages are calculated based on the expanded equity share capital of the Target Company post the preferential allotment of 67,757,000 Equity Shares.

@: Shares allotted pursuant to the aforesaid Preferential Allotment (also mentioned under 7.6)

The Acquirer along with its directors and the PAC severally and jointly accepts full responsibility for the information contained in this Post-Offer Advertisement and also accepts full responsibility for their obligations under the SEBI (SAST) Regulations.

A copy of this Post-Offer Advertisement is expected to be available on the websites of SEBI , the BSE and at the registered office of the Target Company.

Issued by the Manager to the Offer for and on behalf of the Acquirer and the PAC.

IIFL

IIFL Holdings Limited
SEBI Regn. No. INM000010940
10th Floor, Kamala City, IIFL Centre, Senapati Bapat Marg, Lower Parel (W), Mumbai – 400013, Maharashtra, India.
Tel: +91 22 4646 4600, Fax: +91 22 2493 1073, Email ID: moschip.openoffer@iiflcap.com, Contact Person: Mr. Sachin Kapoor/Gururaj Sundaram

Place : Mumbai

Date : June 16, 2016

Size: 16x30 cm